

potoxin; Calcium gluconate; Choline Chloride; Glyceryl gulacolate; Phenylethyl biguanide hydro-chloride; Scopolamine hydrobromide; Niacinamide; Ortholelyl biguanide; Colchicine; Diaepam; Sorbitol from dextrose mono-hydrate; Berberine hydrochloride; Balladonna; Acroflavine; Calcium hypophosphite; Chlordiazep-oxide.

16. Paper and Pulp including Paper Products.
17. Consumer Goods.
18. Vegetable Oils and Vanaspati
19. Rubber Industries  
Viscose tyre yarn; Metal bonded rubber; Latex foam; Rubberised fabrics; Bicycle tyres and tubes.
20. Leather, Leather Goods and Pickers  
Belting-leather; Cotton & hair finished leather; Pickers; Picking bands; Vegetable tanning extracts; Fat liquers other than synthetic.
21. Glass and Ceramics
22. Cement and Gypsum Products

Note: The list is illustrative and not exhaustive. Clarification of details within the broad headings is the responsibility of administrative Ministries.

दिल्ली प्रशासन द्वारा चलाए जा रहे हिन्दी आशुलिपि प्रशिक्षण केन्द्रों द्वारा प्रशिक्षण दिया जाना

507. श्री राजनाथ सोनकर शास्त्री :  
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन द्वारा चलाये जा रहे हिन्दी आशुलिपि प्रशिक्षण केन्द्र ऐसे तरीके से प्रशिक्षण दे रहे हैं जो सरकार द्वारा मान्य नहीं है ;

(ख) यदि हां, तो दिल्ली प्रशासन ने और अधिक उचित तरीका अपनाने के लिए क्या कार्यवाही की है ;

(ग) क्या राजभाषा विभाग ने अपने प्रशिक्षण केन्द्रों में आशुलिपि का विशेषीकृत तरीके का प्रदर्शन किया था ; और

(घ) यदि हां, तो दिल्ली प्रशासन ने इस तरीके से प्रशिक्षण देने के लिए क्या कदम उठाए हैं और संबंधित प्रशिक्षकों को क्या निर्देश दिए गए हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) जी नहीं । यह प्रणाली महा निदेशालय रोजगार तथा प्रशिक्षण कार्यालय श्रम मंत्रालय, भारत सरकार द्वारा मान्यता प्राप्त है ।

(ख) प्रश्न ही नहीं उठता ।

(ग) जी नहीं ।

(घ) प्रश्न ही नहीं उठता ।

#### Utilization of Funds for Tribal Development

508. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that funds earmarked for tribal development have been mostly misutilised for the areas development;

(b) whether it is a fact that cent per cent tribals are below poverty line; and

(c) whether Government propose to take up development of tribal areas under 20-Point Programme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). No, Sir.

(c) The whole emphasis under 20-Point Programme is for development of tribal population including other weaker sections of the society.

#### Shortage of X-ray Films

509. SHRIMATI GEETA MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that there is shortage of X-Ray films of certain